

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(17) C.P.(I.B)-1786/9/(MB)/2018

CORAM: Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 27.08.2018

NAME OF THE PARTIES: Basu Business Solution India Pvt. Ltd.  
V/s  
Reliance Web Stores Ltd.

SECTION OF THE COMPANIES ACT: 9 of Insolvency & Bankruptcy Code,  
2016.

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**ORDER**

1. The Learned Representative of Petitioner is present.
2. Learned Counsel from the side of the Petitioner is present.
3. Informed that on 10.08.2018 submitted a Withdrawal Memo. Copy is on record.
4. Since the Petitioner suo-moto is withdrawing the Petition, hence disposed of accordingly. CP 1786 of 2018 is disposed of. To be consigned to record.

SD/-

**M.K. SHRAWAT**  
**Member (Judicial)**

**27.08.2018.**

HHS